RAJASTHAN HIGH COURT

No. 33 /PI/2020

Date- 01.11.2020

CIRCULAR

For functioning of Subordinate Courts/Special Courts/Tribunals of Rajasthan except the courts of Jaipur Metropolitan-I, Jaipur Metropolitan-II and Bikaner Judgeships situated at District Headquarters, directions were issued vide this office Circular No. 30/PI/2020 dated 17.10.2020 and it was notified that the courts of Jaipur Metropolitan-I, Jaipur Metropolitan-II and Bikaner Judgeships situated at District Headquarters would continue to function as per Circular No. 29/PI/2020 dated 01.10.2020 till 01.11.2020.

In view of prevailing situation, it is hereby notified that from 02.11.2020, the Courts of Jaipur Metropolitan-I, Jaipur Metropolitan-II and Bikaner Judgeships situated at District Headquarters would also function as per this office Circular No. 30/PI/2020 dated 17.10.2020.

By Order

REGISTRAR GENERAL

No. Gen/XV/42/2020/5546

Date 01.11.2020

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar Cum Principle Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. The Private Secretaries to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench.
- District & Sessions Judges Jaipur Metropolitan-I, Jaipur Metropolitan-II and Bikaner Judgeships with the request to circulate the same amongst all the Presiding Officers of their judgeship including Special Courts and Tribunals.
- Concerned Bar Associations through the District & Sessions Judges, Jaipur Metropolitan-I, Jaipur Metropolitan-II and Bikaner Judgeships
- 5. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

REGISTRAR GENERAL